

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 413
406/252/ND/2020

IN THE MATTER OF:
Zoom Buildmart Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

Order delivered on 22.12.2020
(Virtual Hearing)

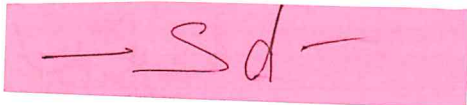
Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant
For the ROC
For the I.T. Department


:Mr. Ashish Middha, Advocate
:Mr. M. Yadubhushna Rao, AROC
:Mr. Vipul Aggarwal, Advocate

ORDER

Heard the submissions made by the appellant as well as AROC. AROC has submitted that they have filed their reply in the matter. The counsel for the appellant has submitted that last 3 years' Income Tax Returns have been filed and also his client has under taken to meet the tax gives if any in this matter. Order in this matter is reserved.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)